

[Mr. Speaker]

1961 and to communicate to this House the names of the members so nominated by the Rajya Sabha."

*The motion was adopted.*

REPRESENTATION OF THE PEOPLE  
(AMENDMENT) BILL\*

**The Deputy Minister of Law (Shri Hajarnavis):** Sir, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1950.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1950."

*The motion was adopted.*

**Shri Hajarnavis:** Sir, I beg to introduce the Bill.

BUSINESS ADVISORY COMMITTEE  
FIFTIETH REPORT

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** Sir, I beg to move:

"That this House agrees with the Fiftieth Report of the Business Advisory Committee presented to the House on the 16th April, 1960."

**Dr. Sushila Nayar (Jhansi):** Sir, I wish to make a submission. I wish that at least 15 minutes are given for the Bill relating to the validation of divorces within a certain time. The Bill have been introduced in the Rajya Sabha. If the Lok Sabha can find at least 15 minutes—it may not even take fifteen minutes—it would be good. So many women are affected by this; the position of so many children who are today according to the law illegitimate can be safeguarded. It is very important that at least a few minutes should be spared for this important Bill.

**Shri Satya Narayan Sinha:** I have given an assurance that we shall try to find time. We are trying to provide time.

**Shri Naushir Bharucha (East-Khandesh):** May I request you to say whether the Bombay Reorganisation Bill is going to be taken up in the course of the day? Or, shall we sit full day tomorrow for that Bill?

**Shri Satya Narayan Sinha:** It will be taken up only tomorrow. We are not taking it up today.

**Mr. Speaker:** We are not taking up that Bill today. I shall now put the motion to the vote of the House. The question is:

"That this House agrees with the Fiftieth Report of the Business Advisory Committee presented to the House on the 16th April, 1960."

*The motion was adopted.*

12.33 hrs.

DEMANDS FOR GRANTS—contd.

MINISTRY OF FINANCE—contd.

**Mr. Speaker:** The House will now proceed with the further discussion of the Demands for Grants under the control of the Ministry of Finance. Eight hours were allotted and 3½ hours had been taken and 4½ hours remain. It is now 12-30 and the House shall rise at 5 PM, when guillotine will be applied to all the other Demands. How long will the Minister take?

**The Minister of Finance (Shri Morarji Desai):** A little more than an hour.

**Mr. Speaker:** I will call him at 3-30. Then, we shall put the other Demands to the vote of the House. Now, Shri Braj Raj Singh may continue his speech.